

# United Nations Nations Unies

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REFERENCE: SCA/2/11 (13)

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives/Observers to the United Nations and wishes to convey the following:

On **9 June 2011**, the Committee approved the **deletion** of the two entries specified below from its Consolidated List. The Committee approved these de-listings following its review of the names, as called for in paragraph 26 of resolution 1904 (2009). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

## **Removed from Al-Qaida individuals Section C**

**QI.Y.106.03. Name:** 1: ZELIMKHAN 2: AHMEDOVICH 3: YANDARBIEV 4: na

**Name (original script):** Яндарбиев Зелимхан Ахмедович  
(Абдулмуслинович )

**Title:** na **Designation:** na **DOB:** 12 Sep. 1952 **POB:** Vydrikha Village, Shemonaikhinskiy (former Verkhubinskiy) District, Eastern Kazakhstan Region, Soviet Socialist Republic of Kazakhstan, USSR **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Abdul-Muslimovich b) Hussin Mohamed Dli Tamimi **Nationality:** Russian **Passport no.:** a) Russian passport 43 No. 1600453 b) Russian Foreign passport number 535884942 c) Russian Foreign passport number 35388849 **National identification no.:** na **Address:** Derzhavina Street Number 281, apartment 59, Grozny City, Chechen Republic, Russian Federation **Listed on:** 25 Jun. 2003 (amended on 25 Jul. 2006, 1 Dec. 2010) **Other information:** Confirmed to have died in Doha, Qatar on 13 Feb. 2004. Review pursuant to Security Council resolution 1822 (2008) was concluded on 16 Mar. 2010.

**QI.B.107.03. Name:** 1: SHAMIL 2: SALMANOVICH 3: BASAYEV 4: na

**Name (original script):** Басаев Шамиль Салманович

**Title:** na **Designation:** na **DOB:** 14 Jan. 1965 **POB:** a) Dyshni-Vedeno, Vedensk district, Chechen-Ingush Autonomous Soviet Socialist Republic b) Vedenskiy District, Chechnya Republic, Russia **Good quality a.k.a.:** a) Abdullakh Shamil Abu-Idris b) Shamil Basaev c) Basaev Chamil d) Basaev Shamil Shikhanovic **Low quality a.k.a.:** a) Terek b) Lysy c) Idris d) Besznogy e) Amir f) Rasul g) Spartak h) Pantera-05 i) Hamzat j) General k) Baisangur l) Walid m) Al-Agra n) Rizvan o) Berkut p) Assadula **Nationality:** Russian **Passport no.:** As of January 2002, Russian passport number was 623334 **National identification no.:** IY-OZH No 623334, issued on 9 Jun. 1989 by the Vedensk district **Address:** na **Listed on:** 12 Aug. 2003 (amended on 25 Jul. 2006, 2 Jul. 2007, 25 Jan. 2010, 11 Mar. 2010, 16 May 2011) **Other information:** Confirmed to have died as of 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 17 May 2010.

The names of individuals and entities removed from the Consolidated List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

On 9 June 2011, the Committee approved the amendments specified with strikethrough and underline in the nine entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

### **C. Individuals associated with Al-Qaida**

**QI.A.15.01. Name:** 1: MAHFOUZ 2: OULD 3: AL-WALID 4: na

**Name (original script):** محفوظ ولد الوليد

**Title:** na **Designation:** na **DOB:** 1 Jan. 1975 **POB:** ~~na~~ Mauritania **Good quality a.k.a.:** a) Abu Hafs the Mauritanian b) Khalid Al-Shanqiti c) Mafouz Walad Al-Walid **Low quality a.k.a.:** na **Nationality:** ~~na~~ Mauritanian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 1 Jun. 2007, 10 Jun. 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.E.83.02. Name:** 1: ZAKARYA 2: ESSABAR 3: na 4: na

**Name (original script):** الصبار زكريا

**Title:** na **Designation:** na **DOB:** ~~43~~ 3 Apr. 1977 **POB:** ~~Essaouria/~~ Essaouria, Morocco **Good quality a.k.a.:** ~~na~~ Zakariya Essabar **Low quality a.k.a.:** na **Nationality:** Moroccan **Passport no.:** a) Moroccan passport number M 271351 issued on 24 Oct. 2000 by the Embassy of Morocco in Berlin b) Moroccan passport number K-348486 **National identification no.:** ~~na~~ a) Moroccan National Identity number E-189935 b) Moroccan National Identity Card number G-0343089 **Address:** ~~na~~ Last registered resident at Dortmund Strasse 38, 22419 Hamburg/Germany . **Listed on:** 30 Sep. 2002 (amended on 26 Nov. 2004, 10 Jun. 2011) **Other information:** ~~E-189935~~. Father's name is Mohamed ben Ahmed. Mother's name is Sfia bent Toubali. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 May 2010.

**QI.A.86.03. Name:** 1: MOHAMAD 2: IQBAL 3: ABDURRAHMAN 4: na  
**Title:** na **Designation:** na **DOB:** **a)** 17 Aug. 1957 **b)** 17 Aug. 1958 **POB:** **a)** Korleko-Lombok Timur, Indonesia **b)** Tirpas-Selong Village, East Lombok, Indonesia **Good quality a.k.a.:** **a)** Rahman, Mohamad Iqbal **b)** A Rahman, Mohamad Iqbal **c)** Abu Jibril Abdurrahman **d)** Fikiruddin Muqti **e)** Fihiruddin Muqti **f)** Abdul Rahman, Mohamad Iqbal **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** ~~na~~ 3603251708570001 **Address:** ~~na~~ Jalan Nakula, Komplek Witana Harja III Blok C 106-107, Tangerang, Indonesia **Listed on:** 28 Jan. 2003 (amended on 26 Nov. 2004, 16 May 2011, 10 Jun. 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.M.89.03. Name:** 1: ABDELGHANI 2: MZOUDI 3: na 4: na

**Name (original script):** عبد الغني مزودي

**Title:** na **Designation:** na **DOB:** 6 Dec. 1972 **POB:** Marrakesh, Morocco **Good quality a.k.a.:** **a)** Abdelghani Mazwati **b)** Abdelghani Mazuti **c)** Talha **Low quality a.k.a.:** na **Nationality:** Moroccan **Passport no.:** **a)** Moroccan passport number F 879567 issued in Marrakesh, Morocco, issued on 29 Apr. 1992, valid until 28 Apr. 1997, renewed until 28 Feb. 2002 **b)** Moroccan passport number M271392, issued on 4 Dec. 2000 by the Moroccan Embassy in Berlin, Germany **National identification no.:** Moroccan personal ID National Identity Card number E 427689, issued on 20 Mar. 2001 by the Moroccan Consulate General in Düsseldorf, Germany **Address:** Last registered: op de Wisch 15, 21149 Hamburg, Germany ~~Morocco~~ **Listed on:** 10 Jun. 2003 (amended on 26 Nov. 2004, 18 Aug. 2006, 10 Jun. 2011) **Other information:** Father's name is Abdeslam Ahmed. Mother's name is Aicha Hammou. After his acquittal he left Germany for Morocco in Jun. 2005. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

**QI.S.128.03. Name:** 1: ISMAIL 2: ABDALLAH 3: SBAITAN 4: SHALABI

**Name (original script):** اسماعيل عبد الله سبيتان شلبي

**Title:** na **Designation:** na **DOB:** 30 Apr. 1973 **POB:** Beckum, Germany **Good quality a.k.a.:** **a)** Ismain Shalabe, born 30 Apr. 1973 in Beckum **b)** Ismail Abdallah Sbaitan Shalabi, born 30 Apr. 1973 in Beckum **Low quality a.k.a.:** na **Nationality:** Jordanian of Palestinian origin **Passport no.:** **a)** Passport of the Hashemite Kingdom of Jordan no. E778675, issued in Rusaifah on 23 Jun. 1996, valid until 23 Jun. 2001 **b)** Passport of the Hashemite Kingdom of Jordan no. H401056, JOR 9731050433, issued on 11 Apr. 2001, valid until 10 Apr. 2006 **National identification no.:** na **Address:** Currently in detention awaiting trial Germany **Listed on:** 23 Sep. 2003 (amended on 10 Jun. 2011) **Other information:** **a) Name of father:** Father's name is Abdullah Shalabi **b) Name of mother:** Mother's name is Ammni Shalabi. Associated with Djamel Moustfa (QI.M.129.03), Mohamed Abu Dhess (QI.A.130.03) and Aschraf al-Dagma (QI.A.132.03). Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.A.130.03. Name:** 1: MOHAMED 2: GHASSAN 3: ALI 4: ABU DHESS

**Name (original script):** محمد غسان علي أبو دھيس

**Title:** na **Designation:** na **DOB:** 22 Jun. 1966 **POB:** Irbid, Jordan **Good quality a.k.a.:** a) Yaser Hassan, born 1 Feb. 1966 in Hasmija b) Abu Ali Abu Mohamed Dhees, born 1 Feb. 1966 in Hasmija c) Mohamed Abu Dhees, born 1 Feb. 1966 in Hashmija, Iraq **Low quality a.k.a.:** na **Nationality:** Jordanian **Passport no.:** a) German International travel document no.: 0695982, expired b) German International travel document no.: 0785146, valid until 8 Apr. 2004 **National identification no.:** na **Address:** ~~In prison in Germany as at Oct. 2008~~ **Listed on:** 23 Sep. 2003 (amended on 23 Dec. 2008, 11 Mar. 2010, 10 Jun. 2011) **Other information:** a) Name of father: Father's name is Mouhemad Saleh Hassan b) Name of mother: Mother's name is Mariam Hassan, neé Chalabia c) Distinguishing features: stiffening/deformation of the left index finger d) Associated with Ismail Abdallah Sbaitan Shalabi (listed under permanent reference number QI.S.128.03), Djamel Moustfa (QI.M.129.03) and Aschraf Al-Dagma (QI.A.132.03). ~~Tried in Düsseldorf, Germany, from 10 Feb. 2004 to 26 Oct. 2005, and convicted on the charge of membership in a terrorist organization (the German cell of the "Al Tawhid" movement, listed as Jama'at Al Tawhid wa'al Jihad (QE.J.115.04)) in coincidence with preparation for counterfeiting official identity papers. Sentenced to 8 years of imprisonment. Due for release in May 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jan. 2010.~~

**QI.A.132.03. Name:** 1: ASCHRAF 2: AL-DAGMA 3: na 4: na

**Name (original script):** اشرف الدغمة

**Title:** na **Designation:** na **DOB:** 28 Apr. 1969 **POB:** ~~Abasan Abasan~~, Gaza Strip, Palestinian Territories **Good quality a.k.a.:** a) Aschraf Al-Dagma, born 28 Apr. 1969 in Kannyouiz, Palestinian Territories b) ~~Aschraf Al Dagma, born 28 Apr. 1969 in the Gaza Strip, Palestinian Territories~~ c) ~~Aschraf Al Dagma, born 28 Apr. 1969 in Palestinian Territories~~ d) ~~Aschraf Al Dagma, born 28 Apr. 1969 in Abasan, Gaza Strip~~ **Low quality a.k.a.:** na **Nationality:** Unresolved/Palestinian origin **Passport no.:** Refugee travel document issued by Landratsamt Altenburger Land (Altenburg County Administration Office), Germany, dated 30 Apr. 2000 **National identification no.:** na **Address:** ~~In Germany as at Feb. 2010~~ **Listed on:** 23 Sep. 2003 (amended on 23 Dec. 2008, 11 Mar. 2010, 10 Jun. 2011) **Other information:** Associated with Ismail Abdallah Sbaitan Shalabi (listed under permanent reference number QI.S.128.03), Djamel Moustfa (QI.M.129.03) and Mohamed Abu Dhees (QI.A.130.03). ~~Tried in Düsseldorf, Germany, from 10 Feb. 2004 to 26 Oct. 2005, and convicted on the charge of membership in a terrorist organization (the German cell of the "Al Tawhid" movement, listed as Jama'at Al Tawhid wa'al Jihad (QE.J.115.04)) in coincidence with, inter alia, the procurement of counterfeited official identity papers. Sentenced to 7 years and 6 months of imprisonment. Released from prison on 15 Dec. 2009 having served his sentence. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jan. 2010.~~

**QI.A.154.04. Name:** 1: SULAIMAN 2: JASSEM 3: SULAIMAN 4: ALI ABO GHAITH

**Name (original script):** سليمان جاسم سليمان علي أبو غيث

**Title:** na **Designation:** na **DOB:** 14 Dec. 1965 **POB:** Kuwait **Good quality a.k.a.:** na **Low quality a.k.a.:** Abo Ghaith **Nationality:** Kuwaiti citizenship withdrawn in 2002 **Passport no.:** Kuwaiti passport number 849594 issued in Kuwait, issued on 27 Nov. 1998 and expired on 24 Jun. 2003 **National identification no.:** na **Address:** na **Listed on:** 16 Jan. 2004 (amended on 23 Jul. 2008, 10 Jun. 2011) **Other information:** Left Kuwait for Pakistan in June 2001. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.A.156.04. Name:** 1: ABD-AL-MAJID 2: AZIZ 3: AL-ZINDANI 4: na

**Name (original script):** عبد المجيد عزيز الزنداني

**Title:** Sheikh **Designation:** na **DOB:** ~~a) 1942~~ ~~b) Approximately 1950~~ **POB:** Yemen **Good quality a.k.a.:** a) Abdelmajid Al-Zindani b) Shaykh 'Abd Al-Majid Al-Zindani c) Sheikh Abd Al-Meguid Al-Zandani **Low quality a.k.a.:** na **Nationality:** Yemeni **Passport no.:** Yemeni passport number A005487, issued on 13 Aug. 1995 **National identification no.:** na **Address:** P.O. Box 8096, Sanaa Sana'a, Yemen **Listed on:** 27 Feb. 2004 (amended on 25 Jul. 2006, 10 Jun. 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 2 Jun. 2010.

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eleventh update of the List in 2011.

10 June 2011